

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/420/2023 in CP(IB) No.42/7/HDB/2020
NAME OF THE COMPANY	Icon Commodities Pvt Ltd & another
NAME OF THE PETITIONER(S)	BRS Enterprises & Trading Ltd
NAME OF THE RESPONDENT(S)	Icon Commodities Pvt Ltd & another
UNDER SECTION	7 of IB

ORDER

IA (IBC)/420/2023

Present: Ld. Counsel Ms. M. Vazra Laxmi for the Applicant.

Ld. Counsel Mr. Srinivas Chitturu for the Respondent.

Heard. Reserved for orders.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)